

Sixteenth Lok Sabha

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Title: The Minister of Defence made a statement regarding Orders placed and orders in pipeline for Hindustan Aeronauticals Limited (HAL).

THE MINISTER OF DEFENCE (SHRIMATI NIRMALA SITHARAMAN): Thank you Madam Speaker. ...(*Interruptions*)

HON. SPEAKER: She is giving the Statement.

... (*Interruptions*)

SHRIMATI NIRMALA SITHARAMAN: I rise to inform the House that doubts have been raised on my statement made on the floor of the House on 4th January 2019 regarding procurement orders in the pipeline for Hindustan Aeronautics Ltd. (HAL). ...(*Interruptions*).

HON. SPEAKER: I will allow you लेकिन मिनिस्टर को स्टेटमेंट देना है।

... (*Interruptions*)

SHRIMATI NIRMALA SITHARAMAN: I had specifically mentioned that there are 83 LCA Tejas fighters order worth Rs. 50,000 crore; ...(*Interruptions*) 15 combat helicopter orders worth Rs. 3,000 crore; ...(*Interruptions*) 200 more helicopter orders worth Rs. 20,000 crore; ...(*Interruptions*) 19 Dornier transport aircraft worth Rs. 3,400 crore , ...(*Interruptions*)

माननीय अध्यक्ष: सुनो तो सही, बाद में बोलना।

...(व्यवधान)

SHRIMATI NIRMALA SITHARAMAN: Helicopters worth Rs. 15,000 crore and aero engines worth Rs. 8,400 crore and that all of them put together, the total comes to Rs. 1 lakh crore. ...(*Interruptions*).

I would like to set all doubts to rest by adding that I have received confirmation from HAL that during 2014 to 2018 contracts amounting to Rs. 26,570.80 crore have already been signed with HAL and orders approximately Rs. 73,000 crore are in the pipeline. The details of these orders are placed at Annexure I and Annexure II respectively. ... (*Interruptions*).

The above documents clearly confirm the correctness of my statement made on the floor of the House and that doubts raised in this regard are incorrect and misleading. ... (*Interruptions*)